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Title: The Minister of the state in the Ministry of Defence laid a statement regarding status of implementation of the recommendations in the 29th Report of the Standing Committee on Defence on Demands for Grants (2008-09), pertaining to the Ministry of Defence.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (RAO INDERJIT SINGH): Sir, I, on behalf of Shri A.K. Antony, beg to lay the statement on the status of implementation of recommendations contained in the 29th Report of the Standing Committee on Defence (14th Lok Sabha) in pursuance of the direction of the hon. Speaker, Lok Sabha contained in Lok Sabha Bulletin – Part II dated September 01, 2004.

The 29th Report of the Standing Committee on Defence (14th Lok Sabha) relates to the Demands for Grants of the Ministry of Defence for the year 2008-09. The Report was presented to the Lok Sabha and laid in Rajya Sabha on 16.04.2008.

Action Taken Statements on the recommendations/observations contained in the 29th Report were sent to the Standing Committee on Defence on 14.10.2008.

The present status of implementation of the various recommendations made by the Committee in their 29th Report is indicated in the Annexure to my statement which is laid on the Table of the House. I would not like to take the valuable time of the House to read out all the contents of the Annexure. I would request that these may be considered as read.

* Laid on the Table and also placed in Library See No. LT 9646/08.